

MADHYA PRADESH STATE JUDICIAL ACADEMY
HIGH COURT OF M.P., JABALPUR

Workshop on Key issues and Challenges under N.D.P.S. Act, 1985

18th & 19th AUGUST, 2017 at MPSJA, Jabalpur

DAY ONE 18.08.2017 (Friday)

SESSIONS	TIME	
I	10.30 am to 11.00 am	Inaugural Session and Introduction of the Workshop By: Shri Mohd. Fahim Anwar, Registrar General, High Court of M.P., Jabalpur & Shri Varun Kapoor, Director (ADGP) Police Radio Training School, Indore & Officers of the Academy <i>(Followed by Group photograph)</i>
II	11.00 am to 12.15 pm	Narcotic drugs – Overview of types, effects and impacts By: Shri Varun Kapoor, Director (ADGP) Police Radio Training School, Indore
TEA BREAK (12.15 pm to 12.30 pm)		
III	12.30 pm to 1.45 pm	Emerging trends and challenges in psychotropic substances By: Dr. Smt. Swati Shrivastava, Senior Scientist, FSL, Sagar
LUNCH BREAK (1.45 pm to 2.45 pm)		
IV	2.45 pm to 3.45 pm	Investigation into offences under NDPS Act, 1985 - An investigator's perspective By: Shri B. K. Tripathi, Inspector (Narcotics) Indore
TEA BREAK (3.45 pm to 4.00 pm)		
V	4.00 pm to 5.00 pm	Law relating to compliance under sections 55, 57 and other provisions By: Shri Axay Dwivedi, I ADJ, Jabalpur

DAY TWO – 19.08.2017 (Saturday)		
I	10.30 am to 11.45 am	Important issues relating to remand, bail & Cognizance under NDPS Act, 1985 and best practices for trial of offences By: Smt. Mamta Jain, I ADJ, Sagar
TEA BREAK (11.45 am to 12.00 noon)		
II	12.00 noon to 1.30 pm	Discussion on law relating to search & seizure under NDPS Act, 1985, particularly on sections 41 to 45, 49 & 50 By: Shri Gopal Shrivastava, Special Judge SC/ST (PA) Act, Satna
LUNCH BREAK (1.30 pm to 2.30 pm)		
III	2.30 pm to 3.30 pm	Discussion on Law of presumption under N.D.P.S. Act, 1985 By: Smt. Tripti Sharma, I ADJ, Raisen
TEA BREAK (3.30 pm to 3.45 pm)		
IV	3.45 pm to 5.00 pm	Law relating to custody, storage, pre-trial- post-trial disposal of property seized in criminal matters under NDPS Act, 1985 with special reference to Section 50 of the Act By: Shri Gopal Shrivastava, Special Judge SC/ST (PA) Act, Satna
V	5.00 pm onwards	Valedictory session

- Note:*
- (1) The participants may ask any question but please do not interrupt the speaker midway the lecture.
 - (2) The Time Table is subject to change as per exigencies.
 - (3) Use of Cell Phones in lecture room is strictly prohibited.

DIRECTOR IN-CHARGE